

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2363
ANSWERED ON:23.07.2004
CHECK ON SMUGGLING OF GOODS
Kusmaria Dr. Ramkrishna

Will the Minister of FINANCE be pleased to state:

- (a) the value and details of smuggled goods confiscated during each of the last three years and as on date;
- (b) the number of persons arrested in this connection;
- (c) the action taken against them; and
- (d) the steps being taken by the Government to check the smuggling?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

(a) & (b) : The value and details of number of cases of smuggled goods confiscated and the number of persons arrested during last three years and upto June 2004 are as under:-

Year	No.of cases	Value	No.of persons
	which	(Rs.in	arrested
	smuggled	crores)	goods
	confiscated		

01-02	28866	207.75	370
02-03	35256	176.99	359
03-04	41434	265.66	260
04-05	8070	53.91	38
(upto june 04)			

(c) Suitable action has been taken against the arrested persons under the provisions of Customs Act, 1962 and allied laws.

(d) All Customs field formations including Directorate of Revenue Intelligence are alert and vigilant to detect and prevent smuggling of contraband items.